

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

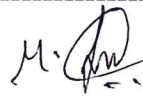
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/150/ (IB)/2017
NAME OF THE PETITIONER(S) : SANDHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : V.D. SWAMY & CO PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

M. SIVAVARTHANAN

Advocate

M.  14/7/17.
Counsel for Petitioner
9500078679.

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Time extended at request for hearing submissions by both the parties. Put up on 27.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)